

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-102

CP No- 123/241/242/ND/2021

IN THE MATTER OF:

Mr. Prashant Kumar Pathak

V/s.

Delcure Lifesciences Ltd & Ors.

....Applicant

....Respondent

SECTION

U/s 241-242

Order delivered on 10.08.2021

CORAM:

SHRI ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (JUDICIAL)

SHRI K.K. VOHRA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant

: Adv Om Prakash Parihar & Adv Dushyant Tiwari

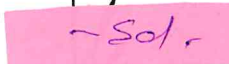
For the Respondent

:

ORDER

Issue notice upon the respondent by all modes including email Id of the respondent.

Affidavit of service be filed within one week from today. List the matter on **07.09.2021**.


(K.K. VOHRA)
MEMBER (T)


(ABNI RANJAN KUMAR SINHA)
MEMBER (J)

Lalit